

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCHES "F" : DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER  
AND  
SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER

**ITA.No.7862, 7863, 7864, 7865, 7866, 7867, 7868 & 7869/Del./2019**

**Assessment Years 1998-99, 1999-2000, 2000-01, 2001-02, 2002-03, 2003-04, 2004-05 & 2005-2006**

M/s. Rolls Royce India Limited, Gurgaon. PAN AAACR4693K C/o. Deloitte Touch Tohamatsu India LLP, 7 <sup>th</sup> Floor, Building 10, Tower-B, DLF Cyber City, Gurgaon. Haryana. PIN 122 002	vs.	The Deputy Commissioner of Income Tax, Circle 3 (1)(1), International Taxation, New Delhi.
(Appellant)		(Respondent)

For Assessee :	Shri S.S. Tomar, Advocate.
For Revenue :	Smt. Sushma Singh, CIT-DR

Date of Hearing :	12.10.2020
Date of Pronouncement :	12.10.2020

**ORDER**

**PER BENCH :**

All the above appeals by Assessee are directed against the Order of the Ld. CIT(A)-43, New Delhi, Dated 31.07.2019, for the A.Ys. 1998-1999 to 2005-2006.

2. We have heard the Learned Representative of both the parties through video conferencing and perused the material available on record.

3. The Learned Counsel for the Assessee at the outset submitted that assessee has filed Declarations in Form Nos.1 and 2 with the Income Tax Department under the Direct Taxes VIVAD SE VISHWAS SCHEME, 2020 to settle the matters. He has, therefore, submitted that appeals could be disposed of in terms thereto.

4. In view of the above fact, since assessee has availed the benefit under VIVAD SE VISHWAS SCHEME, 2020 to settle the matters, therefore, the appeals of the assessee stands disposed of in terms thereof, subject to approval of the same by the Competent Authority. Appeals of the assessee are accordingly disposed of.

5. In the result, all the appeals of the assessee are disposed of.

Order pronounced in the open Court.

Sd/-  
(RAMIT KOCHAR)  
ACCOUNTANT MEMBER

Sd/-  
(BHAVNESH SAINI)  
JUDICIAL MEMBER

Delhi, Dated 12<sup>th</sup> October, 2020

VBP/-

Copy to

1.	The appellant
2.	The respondent
3.	CIT(A) concerned
4.	CIT concerned
5.	D.R. ITAT 'F' Bench, Delhi
6.	Guard File.

// BY Order //

Assistant Registrar : ITAT Delhi Benches :  
Delhi.